

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 91 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SH. R. VARDHARAJAN  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
4.12.2017**

**NAME OF THE COMPANY: Ashok Bhutani and Anr. Vs. M/s Nu-Foam  
Rubber Industries Pvt. Ltd.**

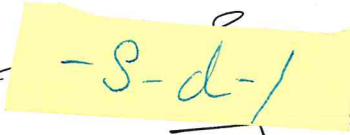
**SECTION OF THE COMPANIES ACT: 241**

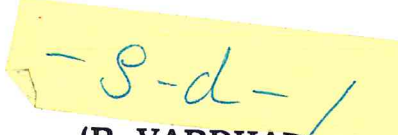
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: Mr. P.K. Sachdeva, Advocates for the Petitioner

**ORDER**

**Re-notified to 18.12.2017.**

  
(S. K. Mohapatra)  
Member (T)

  
(R. VARDHARAJAN)  
Member (J)